NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.161/ BB/2017	-	Await report from ROC	252(1)	Actis Infrastructure Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PARAMESIAWAR

G. BIANT (CS)

SIGNATURE

PETITIONER

CH. BIANT (CS)

ORDER

PCS for Petitioner Company is present. Await report from ROC-Karnataka. List it on 20/02/2018.

Member (T)

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Member (J)